

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:372
ANSWERED ON:19.04.2000
TRADE UNION ACT
RAJESH VERMA;V. SAROJA

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to amend the Trade Union Act, 1926; and
- (b) if so, the details thereof?

Answer

MINISTER OF LABOUR

(DR. SATYANARAYAN JATIYA)

(a) & (b) : The Ministry of Labour have proposed amendments to the Trade Unions Act, 1926. The thrust of the amendment proposals is aimed at reducing multiplicity of the trade unions, promoting internal democracy, rank and file leadership of trade unions and facilitating their orderly growth and regulation.